

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.468
TO BE ANSWERED ON 6TH DECEMBER, 2023**

PADDY PROCUREMENT

**468. SHRI M.K. RAGHAVAN:
SHRI KODIKUNNIL SURESH:
SHRI N.K. PREMACHANDRAN:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government has fixed supporting price for Paddy and if so, the details thereof;**
- (b) whether the Union Government supports the State of Kerala for paddy procurement from the farmers and if so, the details thereof;**
- (c) whether the Union Government has released amount to the State of Kerala for Paddy Procurement from the farmers;**
- (d) if so, the details of amount released during the last five years;**
- (e) whether the Union Government has released the entire amount to the State of Kerala for Paddy procurement as demanded;**
- (f) if so, the details thereof, if not, the reasons therefor;**
- (g) whether it has come to the notice of the Government that paddy farmers are committing suicide due to the policy adopted by the Government for paddy procurement; and**
- (h) if so, the action taken to protect the interest of paddy farmers particularly in Kerala?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The Minimum Support Price (MSP) fixed by Government of India for procurement of paddy during last 03 years and current year is as below: -

KMS	Minimum Support Price (MSP) (Rs./Qtls)	
	Paddy(Common)	Paddy(Grade 'A')
2020-21	1868	1888
2021-22	1940	1960
2022-23	2040	2060
2023-24	2183	2203

(b): Expenditure on distribution of foodgrains for Central Scheme under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) to ensure food security to the targeted beneficiaries under National Food Security Act, 2013 and Other Welfare Schemes, is being reimbursed to States/UTs including Kerala on the basis of Cost Sheets, which include MSP of the foodgrains and other incidentals. The funds are released by Department of Food and Public Distribution (DFPD) to Food Corporation of India (FCI) and States, who have opted for Decentralized Procurement (DCP) mode, through the following two schemes:

- (i) Food subsidy to FCI; and**
- (ii) Food subsidy to DCP States**

(c) to (f): In the last five years admissible amount of Rs 5627.26 Crores of food subsidy has been released to State Government of Kerala for distribution of food grains for Central Schemes covered under NFSA/PMGKAY.

The release of food subsidy is an ongoing and continuous process and Department of Food & Public Distribution, Government of India has been continuously releasing quarterly admissible amount of food subsidy to the all DCP States including Government of Kerala.

(g) & (h): State Government of Kerala has informed that no such case has come to their notice.
